

**CODE OF CRIMINAL PROCEDURE
(AMENDMENT) BILL***

(Amendment of Section 2, Etc.)

SHRI BALDEV SINGH JASROTIA
(Jammu): Sir, I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

The motion was adopted.

SHRI BALDEV SINGH JASROTIA:
Sir, I introduce the Bill.

15 11 hrs.

**ABOLITION OF DEATH PENALTY
BILL***

डा० रामजी सिंह (भागलपुर) : मैं प्रस्ताव करता हूँ कि मृत्यु दंड का उद्घाटन करने के लिए उपबन्ध करने वाले विधेयक को पुर स्थापित करने का मुझे अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the abolition of death penalty."

The motion was adopted.

डा० रामजी सिंह : मैं विधेयक को पुर स्थापित करता हूँ।

SALARY, ALLOWANCES AND PENSION OF MEMBERS OF PARLIAMENT (AMENDMENT) BILL*

(Amendment of section 8A).

श्री बिनायक प्रसाद यादव (सहर्सा) :
मैं प्रस्ताव करता हूँ कि संसद् सदस्यों का

वेतन, भत्ते और पेंशन अधिनियम 1954 का श्री संशोधन करने वाले विधेयक को पुर स्थापित करने की मुझे अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The questions is:

"That leave be granted to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954."

The motion was adopted.

श्री बिनायक प्रसाद यादव : मैं विधेयक को पुर स्थापित करता हूँ।

15 12 hrs

PHARMACY (AMENDMENT) BILL*
(Amendment of section 2 etc.)

DR. VASANT KUMAR PANDIT
(Rajgarh): Sir, I beg to move for leave to introduce a Bill further to amend the Pharmacy Act, 1948.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Pharmacy Act, 1948."

The motion was adopted.

DR. VASANT KUMAR PANDIT:
Sir, I introduce the Bill.

GOLD (CONTROL) REPEAL BILL*

SHRI KANWAR LAL GUPTA
(Delhi Sadar): Sir, I beg to move for leave to introduce a Bill to repeal the Gold (Control) Act, 1968.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal the Gold (Control) Act, 1968."

The motion was adopted.